

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:4285  
ANSWERED ON:22.03.2013  
MINERAL BASED PLANTS  
Sainuji Shri Kowase Marotrao

**Will the Minister of MINES be pleased to state:**

- (a) the details of the mineral based plants in the country as on date, States/ UTs and location-wise;
- (b) whether the Government proposes to set up more mineral based plants during the 12th Five Year Plan; and
- (c) if so, the details and locations thereof?

**Answer**

THE MINISTER OF MINES (SHRI DINSHA PATEL)

(a) : Mineral based plants registered with Indian Bureau of Mines under Rule 45 of Mineral Conservation and Development Rules (MCDR) 1988 as on 06.03.2013 is given below:

Sl. No. States / No. of companies/  
Union Territories firm/ individual  
Registered

1 ANDHRA PRADESH 169

2 ASSAM 8

3 BIHAR 13

4 CHANDIGARH 1

5 CHHATTISGARH 83

6 DADRA & NAGAR HAVELI 4

7 DAMAN & DIU 1

8 DELHI 51

9 GOA 22

10 GUJARAT 306

11	HARYANA	27
12	HIMACHAL PRADESH	10
13	JAMMU & KASHMIR	11
14	JHARKHAND	78
15	KARNATAKA	133
16	KERALA	27
17	MADHYA PRADESH	94
18	MAHARASHTRA	209
19	MEGHALAYA	4
20	NAGALAND	0
21	ODISHA	321
22	PONDICHERRY	3
23	PUNJAB	24
24	RAJASTHAN	181
25	TAMIL NADU	207
26	TRIPURA	1
27	UTTAR PRADESH	69
28	UTTARAKHAND	13
29	WEST BENGAL	235
	Total	2305

(b) & (c): Information regarding setting up of mineral based plants is not maintained centrally.